

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3973

ANSWERED ON:03.12.2010

BHAKRA-BEAS MANAGEMENT BOARD

Bairwa Shri Khiladi Lal;Jakhar Shri Badri Ram ;Patel Shri Devji;Shekhawat Shri Gopal Singh;Singh Shri Ratan

Will the Minister of POWER be pleased to state:

- (a) whether the appointment of members to the Bhakra-Beas Management Board (BBMB) is made on rotation basis from the States of Punjab, Haryana and Rajasthan;
- (b) if so, whether Rajasthan has not been given representation therein since its inception;
- (c) if not, the reasons therefor; and
- (d) the action taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) : As per Section 79(2) of the Punjab Re-organization Act, 1966, a Whole Time Chairman and two Whole Time Members are appointed by Central Government in Bhakra Beas Management Board (BBMB). By convention, the Chairperson of BBMB has always been appointed from outside the Member States and two Members are appointed from Haryana and Punjab and the arrangement is since continuing.

Moreover, Principal Secretaries of Irrigation Department of partner States including Rajasthan and two representatives of the Central Government are Members in the BBMB.

(b) to (d) : On persistent demand made by Government of Rajasthan at various fora, Ministry of Power moved a proposal to Ministry of Home Affairs (MHA), which deals with administration of the Acts relating to the reorganization of States, that the relevant Section of the Punjab Reorganization Act, 1966 namely, Section 79(2) (a) may be amended to make provision for a third Member in BBMB, so as to meet the demand of the State of Rajasthan for one whole time Member being appointed in BBMB from that State. MHA intimated that they have considered the proposal in consultation with the Governments of Punjab and Haryana and a view has been taken that no useful purpose would be served by amending Section 79(2) of the Punjab Reorganization Act, 1966.